

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 83(ND)/2015
CA NO.

CORAM:


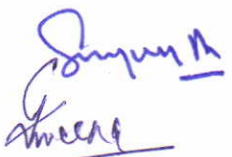
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016

NAME OF THE COMPANY: Mr. Anil Kumar Batra & Ors.
V/s
M/s. Frontier Home Developers Pvt. Ltd Ors .


SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Karan Malhotra, Adv.		Petitioners	
2.	Mr. SANJAY MISHRA, Adv. Mr. GREETESH MEENA, Adv.		Respondents	

ORDER

Ld. Counsel for the parties state that a settlement has already been reached although certain normal compliances are required to be met.

List on 10.11.2016


[CHIEF JUSTICE M.M. KUMAR]
PRESIDENT


[S.K. MOHAPATRA]
MEMBER(T)

20.10.2016
[ravi]